CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

DA No. 173/98

Tuesday the 3rd day of February, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

R. Sasi Mailman, Head Record Office Railway Mail Service Trivandrum

... Applicant

(By advocate: Mr Thomas Mather)

Versus

- Executive Engineer Postal Civil Division Chettikulangara Trivandrum.
- Chief Post Master General Kerala Circle, Trivandrum
- 3. Senior Superintendent Railway Mail Service Trivandrum Division Trivandrum.
- 4. Union of India represented by its Secretary Department of Posts New Delhi.

...Respondents.

(By advocate: Mr Thomas Mathew Nellimoottil rep. by Ms. Mary Nirmala)

The application having been heard on 3.2.98, the Tribunal on the same day delivered the following:

DRDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

After making submissions for quite some time, learned counsel for the applicant seeks permission to withdraw the application with liberty to take up the matter with the second respondent. Granting such liberty, the application is closed as withdrawn.

(S.K. GHOSAL) ADMINISTRATIVE MEMBER (A.V. HARIDASAN) VICE CHAIRMAN

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